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കേരള സർക്കാർ  
Government of Kerala  
2020



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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വാല്യം 9 } Vol. IX }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 18 18th February 2020 1195 കുംഭം 5 5th Kumbham 1195 1941 മാഘം 29 29th Magha 1941	നമ്പർ } No. }	7
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PART III

Commissionerate of Land Revenue

(7)

SCHEDULE

Ref. C2-23445/2019.

5th December 2019.

Notice is hereby given to all whom it may concern that Mohammad Anas Malik, K. s/o (L) Abdulla, Avvabi, Koyas Lane, Theruvath, Thalangara residing at Thalangara Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdulla, s/o (L) Moideen Mohammad, Avvabi, Pallikkal P. O., Thalangara who expired on 13-2-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdulla s/o (L) Moideen Mohammed, Avvabi, Pallikkal P. O., Thalangara and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beefathimabi	Wife	61
2	Mohammad Anas Malik, K.	Son	44
3	Aksana	Daughter	42
4	Ashbak Mohiyuddeen	Son	41
5	Aseera Moideen Kunjhi	Daughter	39
6	Asker Ali, M. K.	Son	37
7	Abdu Rahman Ashif	„	35

(8)

Ref. C1-18883/2019.

8th November 2019.

Notice is hereby given to all whom it may concern that Sumathi w/o (L) Karunakaran, K. T., Pajila House, Nekraje P. O. residing at Pady Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Karunakaran, K. T. s/o (L) Ramunhi, Pajila House, Nekraje, Kasaragod who expired on 9-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Karunakaran, K. T., s/o (L) Ramunhi, Pajila House, Nekraje, Kasaragod and that objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sumathi	Wife	52
2	Rashmi, K. T.	Daughter	35
3	Ramya, K. T.	„	31
4	Roopashree, K. T.	„	28

Taluk Office,  
Kasaragod.

(Sd.)  
Tahsildar.

ERRATUM NOTICES

(1)

No. C1-11904/2019.

4th December 2019.

It is hereby notified that in the notification related to the legal heirs of B. D. Sheenappa Naik, Chandrambai, Urdoor P. O., Adoor published in the Kerala Gazette with No. 38 dated 24-9-2019 the relationship of legal heir No. 3 B. S. Saralakumari, with the deceased has been wrongly mentioned as 'son' and it is rectified as the 'daughter' of the deceased.

All other conditions related to the notification published in the Kerala Gazette with No. 38 dated 24-9-2019 page No. 8667, Sl. No. 6 remain unchanged.

(2)

No. C1-8468/2019.

3rd December 2019.

It is hereby notified that the name of father of late Koran, Koyappady, Patla P. O. Kasaragod published in the Kerala Gazette with No. 28 dated 9-7-2019 page No. 6374, Sl. No. 38 has been wrongly mentioned as 'Ambutty' and it is rectified as 'Ambukutty'.

All other conditions related to the notification published in the Kerala Gazette with No. 28 dated 9-7-2019 remain unchanged.

Taluk office,  
Kasaragod.

(Sd.)  
Tahsildar.

**Vellarikundu Taluk**

തിരുത്തൽ പരസ്യം

നമ്പർ ബി2-7667/2019.

2019 ഡിസംബർ 30.

12-11-2019-ാം തീയതിയിലെ 45-ാം നമ്പർ കേരള ഗസറ്റിൽ (വാല്യം 8, പാർട്ട് III) കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ പേജ് നമ്പർ 10291-ൽ ക്രമ നമ്പർ 11-ാമതായി പ്രസിദ്ധപ്പെടുത്തിയ മേൽ നമ്പർ പരസ്യത്തിൽ പരമേശ്വർ പേര് 'വി. ആർ. ശങ്കരൻ നായർ' എന്നതിനു പകരം 'വി. ആർ. ശിവശങ്കരൻ നായർ' എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്കാഫീസ്,  
വെള്ളൂരിക്കുണ്ട്.

(ഒപ്പ്)  
തഹസീൽദാർ.